

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 570/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	IAG Glass Co. Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Arddy, Adv.
2. Rohit Keshri, Adv.

IAG Glass

Rahuly.
29/11/17.

Puja Agarwal

- For Lakshmi Floats Ltd
Bawa Float Glass Ltd.

Somnath Mukherji

- For

State Bank of
India

Financial
Creditors

ORDER

Ld. Counsel for the corporate debtor and the Ld. Counsel on behalf of Lakshmi Float Glass Ltd. and Bawa Float Glass Ltd. as well as State Bank of India are present.

Ld. Counsel for the corporate debtor informed that the person who is authorised to sign is not well as such he could not file the amended Form 6 mentioning all the names and addresses of financial and operational creditors and prayed that time may be given for the same. Prayer is allowed. One week's time is granted for filing amended Form 6.

Ld. Counsel for the financial creditor made a request that corporate debtor may be directed to serve a copy of the petition. Prayer is allowed. Petitioner is directed to submit the application to the financial creditors.

Reply may be filed within 7 days from today with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within 3 days.

List on 18/12/2017 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)